

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3574
ANSWERED ON 24TH MARCH, 2022**

VEHICLE SCRAPPING CENTRES

3574: SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to set up vehicle scrapping centers in the country;**
- (b) if so, the details thereof; and**
- (c) the numbers of such centers in the country especially in Maharashtra as on date?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Ministry of Road Transport and Highways has formulated the Vehicle Scrapping Policy for creation of an ecosystem to phase out unfit and polluting vehicles in the country. The following notifications have been issued in order to create the ecosystem for scrapping such vehicles. These notifications are also available on the Ministry's website :-

(i) GSR Notification 653 (E) dated 23.09.2021 : - Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021 for establishment of Registered Vehicles Scrapping Facility (RVSF). The notification has come into force with effect from 25th September, 2021.

(ii) GSR Notification 192(E) dated 10.03.2022:- Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility Amendment) Rules, 2022 provides for amendments in GSR Notification 653(E) dated 23.09.2021.

(iii) GSR Notification 175(E) dated 04.03.2022:- Regarding amendment to Rule 58 of Central Motor Vehicles Rules, 1989 for providing "no dues" to a vehicle for scrapping and rule 52 of Central Motor Vehicles Rules, 1989 for voluntary cancellation of registration certificate of a vehicle.

(c) Nine vehicle scrapping centres (08 Nos in Delhi and 01 No in Chennai) are functional in the formal sector. These centers are in the process of obtaining authorisation as per the RVSF rules. No Registered Vehicle Scrapping Facility (RVSF) has so far been established in Maharashtra as per GSR 652(E) which provides the Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021.
